

**Shri A. C. Guha:** The decision of the Tribunal has come only I think a week ago. So, it is too premature to say anything. Anyhow, when the Government appeared before the Tribunal as an appellant, I think the Members may take it that the Government are serious in the matter.

#### GRANTS TO WEST BENGAL

**\*1010. Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state:

(a) the amounts of grants made by Government to West Bengal during the year 1953-54 towards the cost of higher education in the State; and

(b) whether the State Government have approached the Union Government for any monetary help to meet its educational expenditure?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) If the question refers to grants made to Government of West Bengal, the reply is that Rs. 12,000/- was paid for Post-graduate Basic Training College in the Banipur area under the Ministry's Five Year Plan of Educational Development.

(b) It is not possible to reply as the Hon'ble member has not specified the period to which the question refers.

**Shri N. B. Chowdhury:** May I know whether the Government lays down any condition before any such grant is sanctioned?

**Dr. M. M. Das:** Grants to the State Governments from the Education Ministry are given under several heads. Unless the hon. Member tells us in his question as to what particular head he refers, it is not possible to reply.

**Shri N. B. Chowdhury:** May I know what amount has been granted towards university education?

**Dr. M. M. Das:** The question refers to higher education only and to the Government of West Bengal. The question of grants to universities is a different one.

**Shri N. B. Chowdhury:** May I know whether any amount has been granted under the National Extension Scheme? If so, what amount?

**Dr. M. M. Das:** National extension of what? Agriculture?

**Shri N. B. Chowdhury:** Appointment of teachers in West Bengal.

**Mr. Speaker:** Order, order.

**Shrimati Renu Chakravartty:** May I know if during the last one year any appeal has come from the State Government of West Bengal to the Union Government for monetary aid in order to help them to pay increased salaries to the teachers?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** No.

#### MHOW CANTONMENT

**\*1011. Shri N. L. Joshi:** Will the Minister of Defence be pleased to state what are the arrangements provided by Government for medical relief to people in the Cantonment area at Mhow?

**The Deputy Minister of Defence (Sardar Majithia):** Medical facilities for the civil inhabitants of the Cantonment area in Mhow are provided by the local Cantonment Board which maintains a General Hospital. This Hospital provides treatment for indoor and out-door patients, and has a Maternity Ward, an Operation Theatre as well as X-ray and other medical facilities.

**Shri N. L. Joshi:** May I know whether the Government have curtailed the aid given for medical relief in the Cantonment area after independence; if so, by how much and why?

**Sardar Majithia:** As a matter of fact, Government have not curtailed any aid. This hospital is entirely dependent upon the local Cantonment Board and they run it. They were previously spending Rs. 45,000 per annum and now they are spending Rs. 50,000.

**Shri N. L. Joshi:** May I know whether the Government have instituted an enquiry into the question whether the people in the Cantonment area are better or worse off now so far as medical relief is concerned, than they were during pre-independence days?

**Sardar Majithia:** It has not been brought to the notice of the Government that medical facilities are not adequate and therefore, no enquiry has been called for. In any case, we are doing the best that we can do under the circumstances.

**Shri R. K. Chaudhuri:** May I know whether it is the practice or policy of the Government to maintain any kind of charitable dispensary in the Cantonment area for the benefit of the civilian population living in that area?

**Sardar Majithia:** If somebody is inclined to be charitable, we will certainly accept it with the greatest pleasure.

**Shri R. K. Chaudhuri:** Do Government maintain...

**Mr. Speaker:** Order, order. I am going to the next question.

#### INDUSTRIAL MINERAL LABORATORY

**\*1012. Shri K. C. Sodhia:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether an Industrial Mineral Laboratory has been set up?

(b) If so, where and what is the total staff working in it?

(c) What is its present programme of work?

(d) What is the nature of help it is likely to render to the industries?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) No, Sir.

(b) to (d). Do not arise.

**Shri K. C. Sodhia:** Is any laboratory work on minerals being done at any other place?

**Shri K. D. Malaviya:** Yes, Sir. Qualitative test work is being done

at the Alipore Test House, Calcutta. Besides this, the Customs Department have got their own arrangement to check the quality of minerals that are exported from the country.

**Shri K. C. Sodhia:** Are there any private laboratories doing this work?

**Shri K. D. Malaviya:** I learn that there are private arrangements also for checking the quality of minerals.

#### HINDUSTAN AIRCRAFT LTD.

**\*1013. Shri V. P. Nayar:** Will the Minister of Defence be pleased to state:

(a) the value of articles classified as disposals in the Hindustan Air Craft Ltd., as on 1st January, 1954; and

(b) what, if any, are the rules regarding the sale of such disposals?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Rs. 1,32,473/-.

(b) I lay on the Table of the House, a copy of the rules framed by Hindustan Aircraft Limited relating to disposal sales. [See Appendix IV, annexure No. 8.]

**Shri V. P. Nayar:** Is it not a fact that the articles once sold from the HAL as disposals are again bought for use by the HAL at fantastic rates?

**Shri Tyagi:** The suggestion seems to be quite queer. I do not think that any article which is declared surplus will be purchased.

**Shri V. P. Nayar:** May I know whether it is not a fact that neither the Prime Minister nor even the Minister of Defence Organisation were taken to the disposals dump when they visited HAL recently?

**Shri Tyagi:** I cannot vouchsafe for the Prime Minister whether he has seen these dumps or not. I personally did not see, I confess.

**Shri V. P. Nayar:** May I also know which authority of the HAL decides whether any article is to be classified as disposals?